

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 29 OF 2020

Benjamin Ogbonna

..... Appellant

*V e r s u s*

The State of Goa

..... Respondents

Mr. D. Pangam, Advocate General for the Respondents.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 31<sup>st</sup> July, 2020

P.C.

1. Mr. T. George John, learned Counsel, is unavailable to appear through video conferencing. The learned Advocate General also pointed out that the copy of this petition has not been served on this office. Accordingly, we direct the petitioner/his Counsel to serve a copy of the petition on the office of the learned Advocate General and further grant the petitioner liberty to apply.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*